

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**STARRED QUESTION NO: 160\***  
ANSWERED ON 13<sup>TH</sup> FEBRUARY, 2026

**MEGA FOOD PARKS AND PROCESSING INFRASTRUCTURE IN BIHAR**

**\*160# SHRI SHAMBHU SHARAN PATEL:**

Will the Minister of Food Processing Industries be pleased to state:

- (a) the number of mega food parks and agro-processing clusters that have become operational in the country particularly in Bihar during the last three years;
- (b) the number of processing units within these parks that have commenced production during the said period;
- (c) whether the delays in milestone infrastructure or shared facilities have adversely affected the utilization of these parks including, in Bihar;
- (d) if so, the details thereof;
- (e) the steps being taken by Government to attract private investment in underutilized parks; and
- (f) the number of employment opportunities generated so far, through these facilities particularly in Bihar?

**ANSWER**

THE MINISTER OF FOOD PROCESSING INDUSTRIES  
(SHRI CHIRAG PASWAN)

- (a) to (f): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF RAJYA SABHA STARRED QUESTION NO. 160\* FOR ANSWER ON 13<sup>TH</sup> FEBRUARY, 2026 REGARDING “MEGA FOOD PARKS AND PROCESSING INFRASTRUCTURE IN BIHAR”**

(a) The Ministry of Food Processing Industries (MoFPI) has been implementing the Mega Food Park (MFP) Scheme and Agro Processing Clusters (APC) Scheme, which are component schemes of the Central Sector Umbrella scheme "Pradhan Mantri Kisan Sampada Yojana (PMKSY)". The main objective of the MFP and APC scheme is to create modern infrastructure for the food processing sector along the value chain from farm to market. While APC scheme was continued during 15<sup>th</sup> Finance Commission Cycle, the MFP scheme was discontinued with effect from 01.04.2021. Out of the 41 projects approved under Mega Food Park (MFP) Scheme in the country, 2 projects have become operational in last three years taking the total number of operational Mega Food Parks to 25. Similarly, out of the 63 projects approved under the Agro-Processing Cluster (APC) Scheme in the country, 6 projects have become operational during the last three years taking the total number of operational APCs to 23. The details of MFP and APC projects approved by the ministry in the State of Bihar are at ANNEXURE. All the three projects approved in State of Bihar are under implementation.

(b) Two Mega Food Park (MFP) projects approved by the Ministry in the State of Bihar have allotted 31 plots to entrepreneurs for setting up food processing units, out of which two units have commenced production during the last three years.

(c) to (e) The responsibility of execution, ownership and management of MFPs vests with the Special Purpose Vehicle (SPV) / Implementing Agency (IA) formed for the purpose of establishing a MFP. The Ministry is regularly monitoring the projects through the Programme Management Agencies (PMAs) and also reviewing the progress of projects by conducting review meetings at the level of Senior Officers and Hon'ble Minister, FPI to facilitate early implementation of projects. The development and utilisation of Mega Food Parks and Agro-Processing Clusters depends upon the timely creation of common infrastructure such as internal roads, cold storages, warehousing, effluent treatment facilities and common processing facilities. The delays in implementation of MFPs and APCs are mainly attributable to factors such as land acquisition issues, delays in obtaining statutory clearances, financial constraints of the Special Purpose Vehicles (SPVs), changes in project scope, external factors including the COVID-19 pandemic and challenges in operationalising the requisite number of food processing units.

However, the Government has taken several steps to attract private investment and improve occupancy in under-utilised MFPs and APCs, including those in Bihar . To populate the approved MFPs and APCs with food processing units, exclusive Expression of Interest (EOI) for establishment of Food processing units inside MFPs and APCs have been called for under the scheme for Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC) of the Ministry and later on, certain percentage of funds have been specifically earmarked for food processing units inside Mega Food Parks (MFPs) and Agro processing clusters (APCs). Further to make affordable credit available to Mega Food Parks, APCs and food processing units in the Parks, Special Fund of Rs. 2000 crore has also been created with NABARD.

(f) MFP projects approved in the State of Bihar have generated 934 direct and indirect employment.

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**ANNEXURE REFERRED TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 160\*ANSWERED ON 13.02.2026 REGARDING “MEGA FOOD PARKS AND PROCESSING INFRASTRUCTURE IN BIHAR”**

The details of Mega Food Park Projects approved by the Ministry in the State of Bihar:

<b>Sr . No .</b>	<b>SPV/ IA Name</b>	<b>District</b>	<b>Project Cost (INR in Cr)</b>	<b>Approved Grant (INR in Cr)</b>	<b>Released Grant (INR in Cr)</b>	<b>Status</b>
1	Bihar Industrial Area Development Authority (BIADA)	Muzaffarpur	180.57	45.4	12.25	Under Implementation
2	Pristine Mega Food Park Pvt Ltd	Khagaria	120.13	41.9	34.8	Under Implementation

The details of APC Project approved by the Ministry in the State of Bihar:

<b>Sr. No.</b>	<b>SPV/ IA Name</b>	<b>District</b>	<b>Project Cost (INR in Cr)</b>	<b>Approved Grant (INR in Cr)</b>	<b>Released Grant (INR in Cr)</b>	<b>Status</b>
1	M/s Shreekangan Food Park	Begusarai	30.43	7.90	2.49	Under Implementation